

THE ORISSA GAZETTE



PUBLISHED BY AUTHORITY

No. 7

CUTTACK, FRIDAY, FEBRUARY 16, 1945

SEPARATE PAGING IS GIVEN TO THIS PART. IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

PART VII

Advertisements and Notices, etc.

THE ORISSA GAZETTE

NOTICE

The annual subscription to the *Government Gazette* is at the following rates payable in advance:—

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	Rs.	a.	p.
Full page per issue	20 0 0
Half page per issue	10 0 0

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Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette, Cuttack*", and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications intended for publication in *The Orissa Gazette* should reach the Publisher's Office not later than 4 P.M. on the preceding Wednesday and all advertisements, educational notices, results of examinations, etc., must reach the Publisher's Office by 12 noon on Monday to ensure appearance in that week's Gazette.

S. H. KHAN

Publisher, *The Orissa Gazette*

NOTICE

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are available for sale in the Book Depot of the Government Press, Cuttack, at the following rates:—

	Price
	Rs. a. p.
Annual subscription without postage	11 0 0
Annual subscription with postage	15 0 0
Price of single copy of Proceedings	0 4 0
Price of single copy of Indices	0 4 0

S. H. KHAN

Superintendent
Government Press and Publication

NOTICE

As large-scale sawing of timber has become necessary to provide boat building timbers for the Government of Bengal, interested parties are hereby invited to consider the establishment of one or more Saw Mills at Cuttack, one small Mill at Balugaon and possibly also one at Sambalpur. The idea is that individuals or firms will establish these Mills entirely on their own responsibility and at their own cost and that sawing done at these Mills of timber provided by the Orissa Forest Department will be paid for at mutually agreed rates on the basis of those the Forest Department is at present paying for similar sawing in existing Saw Mills in the Province.

Interested parties are also hereby invited to communicate with the undersigned with details of their proposals indicating in particular what machinery, etc., they have got at their disposal, how soon they can get their Mills into working order, etc. The Forest Department on their part will try and help the parties in obtaining their saws, etc., at controlled prices. It may be noted here that no electrical energy will be available to run these Mills; they will have to provide their own power.

Further particulars may be obtained on application to the undersigned.

D. E. KHAN

ANGUL: 8th February 1945

Forest Research Officer
Orissa, Angul
[2-1-23-2-1945]

WANTED

Applications to fill up the following temporary vacancies which are likely to be continued for at least 3 years at present in the offices of the 6 District Food Production Officers of the Province in connection with the Food Production Drive:—

(1) Six Senior Clerks of Rs. 60 in the scale of Rs. 60—2—70 with usual dearness allowance.

Qualification—I.A. or I.Sc. Preference will be given to candidates who have at least 6 years' experience in correspondence and accounts in any Government office.

(2) Twenty-four Junior Clerks on Rs. 30 in the scale of Rs. 30—2—50—1—60 with usual dearness allowance.

Qualification—Marticulate with office experience and preferably with knowledge in typewriting.

(3) Six Treasury Sarkars on Rs. 15 in the scale of Rs. 15—1—20 with usual dearness allowance.

Qualification—Under-Matric. The selected candidate will have to furnish a personal security of Rs. 500 from a respectable person.

(4) Six Daftries on Rs. 12 in the scale of Rs. 12—1—16 with usual dearness allowance.

Qualification—M. E. Preference will be given to those who have previous office experience and know binding work.

Applications should reach the District Food Production Officers on or before the 20th February 1945. Applicants for posts under items (1) and (2) should appear personally before the District Food Production Officer of their district for interview on the 21st February 1945 and for posts under items (3) and (4) on the 22nd February 1945 at 11 A.M. in their offices.

The candidates should bring with them their original certificates and testimonials. No travelling allowance will be allowed for interview.

Preference will be given to natives of, or persons who are domiciled in, the Province of Orissa.

P. PARIJA

CUTTACK
The 9th February 1945Special Officer for Agriculture, and
Food Production in Orissa

NOTICE OF SALE
NOTIFICATION A

Notice is hereby given under sections 6 and 13, Act XI of 1879, that the undermentioned estates and shares of estates in the district of Cuttack will be put up for sale at the office of the Collector of that district on the 12th March 1945 at 12 noon for arrears of revenue and other demands which by law realisable as arrear of land revenue:—

Tauzi No.	Name of mahal and pargana	Sadr jama of whole estate	Whether the whole estate is to be sold	If only a share is to be sold, specification of such share or shares	Name of proprietor of properties to be sold	If only a share is to be sold, the Sadr jama of such share	If the whole estate is to be sold, the arrears due from it	If only a share is to be sold, the arrears due from it
1	2	3	4	5	6	7	8	9
26/1	Kt. Ta. Sundarpur Kalicharan, Ph. Jaipur.	Rs. a. p. 1,531 0 0	..	Share consisting of 15a. 1p. 7k. 7b. 6g. 2c. 3bd. in each of the mauzas Ankula, Bibisarai, Bindhan, Bindhan (Jaj. No. 37), Champamari, Debidwar, Kapileswar, Murhapada, Naharpada, Pausa, Raghunathpur (Dhamnagar), Raghunathpur and Solampur. All other shares besides that specified will be excluded from sale.	Gourang Charan Rai and others.	Rs. a. p. 1,446 4 0	..	Rs. a. p. 723 2 0
31	Kt. Ta. Sundarpur, Ph. Jaipur.	514 0 0	The whole	Bipin Bohari Biswal and others.	..	75 7 0	..
341	Ta. Brajramohan, Ph. Sultanabad.	1,263 0 0	Do.	..	Ch. Purnachandra Mohapatra and others.	..	249 0 0	..
345/R	Ma. Argal, Ph. Hatimanda	2,026 0 0	..	Residuary share consisting of 5a. 4p. in mauza Argal. All other shares besides that specified will be excluded from sale.*	Biswanath Naik and another.	675 6 0	..	337 11 0
345/2	Ma. Argal Jaydeb, Ph. Hatimanda.	2,026 0 0	..	Share consisting of 5a. 4p. in mauza Argal. All other shares besides that specified will be excluded from sale.	Bichhand Charan Naik and others.	675 5 0	..	337 10 0
585	Ta. Ramjanmohamed, Ph. Padmapur.	616 9 0	The whole	Amirulla	200 0 0	..
637/R	Kt. Ta. Jasarajpur, Ph. Koruulkhand.	1,034 0 0	..	Residuary share consisting of 8a. 6p. in each of the mauzas Baradebil, Ganeswarpur, Jasarajpur, Magura-Dhanmandal and Sanadebil. All other shares besides that specified will be excluded from sale.*	Ch. Raghunath Patjosi ..	549 5 0	..	274 10 0
843	Thanoy Arangabad, Ph. Alati.	7,779 0 0	The whole	Raja Bahadur Sri Rajendranarayan Bhanj Doo, K.T., O.B.E.	..	68 12 0	..
847/6	Thanoy Mohommadabad Jalil, Ph. Alati.	4,646 0 0	..	Share consisting of 16 annas in each of the mauzas Arabal, Bara-Nahanangara, Bhagabanpur, Brahmabarada, Bandhadi, Baniari, Hamjapur, Joysingra, Janak, Kaemabara, Mirjapur No. II, Mangalpur, Raipur, Narasinghpur, Raiparabara and Sana-Nahanangara. All other shares besides that specified will be excluded from sale.	Shaik Abdul Jalil and others.	769 8 0	..	384 12 0

862/R	Ma. Harishpur, Ph. Balubisi.	1,618 0 0	..	Residuary share consisting of 5 annas in each of the mauzas Achhutpur, Harishpur and Itatikiri. All other shares besides that specified will be excluded from sale.*	Debendranath Maity ..	505 10 0	102 13 0
862/1	Ma. Harishpur Saitamani, Ph. Balubisi.	1,618 0 0	..	Share consisting of 5a. 2p. in each of the mauzas Achhutpur, Harishpur and Itatikiri. All other shares besides that specified will be excluded from sale.	Saitamani Dei, manager for minor grandsons (a) Kedarnath Kund and another.	522 8 0	36 4 0
963	Taluk Saralpur, Ph. Balubisi.	5,464 0 0	The whole	Kanungo Shyamsundar Patnaik.
997	Ta. Baichuan Saranga, Ph. Kokakband.	1,252 0 0	Do.	Lakshmidhar Maharana and others.
1491	Ma. Sana Jaria, Ph. Tikan.	1,200 0 0	Do.	Hurshi Barik and others
1512/14	Ta. Gobinda Prasad Ananda, Ph. Jodh.	8,320 0 0	..	Share consisting of 16 annas in each of the mauzas Jagatpur, Mirjapur, 8 annas in mauzas Apsarpur and Mituani, 10a. 4p. 14kt. 6b. 9g. in mauza Nityanandapur and 14a. 5p. 2kt. 9b. in mauza Gopalpur. All other shares besides that specified will be excluded from sale.	Mina Dei, wife of Markanda Mohanty, manager for minor sons Anand Ch. Mohanty and others.	766 0 0	183 0 0
1646/10	Ta. Raingiri Suryamani, Ph. Bargan.	9,073 0 0	..	Share consisting of 16 annas in each of the mauzas Benipur and Asalpur, 14a. 6p. 1kt. 11b. 11g. 3c. in mauza Amathpur constitutes separate possession of 583-08 acres and 13a. 2p. 7kt. 15b. 6g. 0-1 bed. in mauza Palatpur constitutes separate possession of 272-70 acres. All other shares besides that specified will be excluded from sale.	Srimati Suryamani Dei, wife of Ananda Ch. Das.	861 14 0	430 15 0
1652	Kt. Killa Krisna Charan, Ph. Ghagradamarpur.	865 13 0	The whole	Radhakanta Jew, Sebait Ketakimani Dei, wife of Raghunath Padhana and others.
1769	Kt. Tapey Nalitgiri, Ph. Matkatnagar.	1,607 0 0	Do.	Sri Hanuman Jew Thakur Sebait Giridhari Prasad Rai.
1771	Kt. Ta. Gokan, Ph. Matkatnagar.	1,080 0 0	Do.	Surendranath Rai
1844/R	Ta. Gobindpur, Ph. Matkatnagar.	2,045 0 0	..	Residuary share consisting of 16 annas in each of the mauzas Kaerpur, Kahnupur, Kusundaspur, Padandasapur and Usuna, 14 annas in each of the mauzas Gobindpur, Khandole and Ranigoda, 12 annas in each of the mauzas Jampara and Belarampur, 11a. 3p. in mauza Bitapada and 10 annas in mauza Chhapada. All other shares besides that specified will be excluded from sale.*	Hanuman Jew, Raghunath Jew and Radhagobind Jew, Seb. mft. Giridhari Prasad Rai and others.	1,254 0 0	626 11 0

Tauzi No.	Name of mahal and pargana	Sadr jama of whole estate	Whether the whole estate is to be sold	If only a share is to be sold, specification of such share or shares	Name of proprietor of properties to be sold	If only a share is to be sold, the Sadr jama of such share	If the whole estate is to be sold, the arrears due from it	If only a share is to be sold, the arrears due from it
1	2	3	4	5	6	7	8	9
1962	Araji Kharaj Lino Parade Ma. Tulas par, Ph. Cuttaek-Habeli.	Rs. a. p. 834 8 0	The whole	Mahadeb Prasad Bhagat and others.	..	Rs. a. p. 20 0 2	..
1971	Ta. Padmakapur, Ph. Dili-Arakhapur.	2,478 5 0	Do.	Dinabandhu Samentarai	..	1,239 0 0	..
2190	Ma. Gahmapur, Ph. Harikarpur.	855 0 0	Do.	Ramachandra Hazari and others.	..	147 0 0	..
2407	Ma. Daiga, etc., Ph. Khandi.	769 0 0	Do.	Shyamasundar Choudhury and others.	..	149 0 0	..
2625	Ta. Jaganath, Ph. Painda	634 0 0	Do.	Choudhury Khotramani Samantarai Mohapatra and others.	..	117 0 0	..
2717/R	Ta. Gajarajpur, Ph. Katoy.	3,305 5 0	..	Residuary share consisting of 16 annas in each of the mauzas Ganei, Harishpur, Jalarpur and 8 annas in each of the mauzas Alana No. 1, Arakhakud, Badaro No. 490, Badaro No. 225, Bayanpara, Bhatpara, Gajarajpur, Galadari, Gandhan, Kalsik, Khaorabaste, Naharipara, Nuagan, Nuapari, Sarakora. All other shares besides that specified will be excluded from sale.*	Rai Bahadur Lakshmidhara Mohanty and others.	710 1 0	..	309 1 0
2730/R	Ta. Shyamasundar, Ph. Katoy.	682 0 0	..	Residuary share consisting of 16 annas in each of the mauzas Ario, Arakhapari, Baraderhelo, Chandkhatna, Gandilo, Jamagan, Khorata, Moharpari, Nandigan, Narampur, Sanderhelo and Tentoi and 12a. 9p. 12kt. in each of the mauzas Nuagan and Sareikul. All other shares besides that specified will be excluded from sale.*	Mahadev Prasad Bhagat and others.	671 14 0	..	30 7 3
2761	Kt. Ta. Jaigan, Ma. Baiganigan, Ph. Benahar.	674 0 0	The whole	Jagamohan Mohanty, Manager for minor nephews (a) Harikar Prasad Mohanty and others. Gobinda Chandra Das and others. Artatrana Misra and others.	..	100 0 0	..
2767	Kt. Ta. Cobinda, Ph. Benahar.	575 0 0	Do.	Ch. Padma Charan Das..	..	71 12 0	..
3766	Ta. Bakarpada, Ph. Karimul.	642 0 0	Do.	83 0 0	..
3814/R	Ta. Balabhadrapur, Ph. Tikan.	2,789 0 0	..	Residuary share consisting of 16 annas in each of the mauzas Aeba, Arakhand, Barahat, Beltal, Kajola, Kakat, Kendrapara, Madhyakhandi, Mahipal, Marhial, Narsingpur, Oriso, Samgudia and Sarang. All other shares besides that specified will be excluded from sale and *	..	2,181 0 0	..	1,090 0 0

Sl. No.	Name of Applicant	Residuary share	Value	Share	Chandra Mukherjee and others.	Value	Share
4109/R	Kt. Ta. Pubakhand, Ph. Jhenker.	Residuary share consisting of 8 annas in each of the mauzas Aradanga, Arara, Baingola, Bajedhanua, Dandamir, Dhanachakapara, Govindpur, Khadal, Kinailo, Kotakana, Kutilograndayalpur, Paruna, Posala, Salijanga (Sana) Sitol, Tartol, Tentulipada and Tertang. All other shares besides that specified will be excluded from sale and*	3,053 0 0	1,526 8 0	363 0 0		
4940	Ta. Srikrishna, Ph. Dolagran.	The whole	904 0 0	..	230 0 0
5325	Kt. Ta. Udayanath, Ph. Benahar.	Do.	1,751 0 0	..	235 0 0
5326/1	Kt. Ta. Narahari Bira-kishore, Ph. Benahar.	..	1,354 0 0	930 14 0	..	385 7 0	..
5479	A. J. B. M. Bhaskar Naik, Ph. Hatnunda.	The whole	508 0 0	..	174 13 0
5718/R	Ta. Dayanidhi, Ph. Olas	..	733 6 0	586 14 0	..	106 12 0	..
6064	Th. Yasin Khan, Ph. Alati.	The whole	796 0 0	..	398 0 0
6683	Ta. Artabran, Ph. Sunguda.	Do.	719 0 0	..	74 12 6
7147	Thancy Danandan, Ph. Alti.	Do.	642 0 0	..	321 0 0
7768	Kt. Ta. Govindechandra, Ph. Benahar.	Do.	783 0 0	..	347 15 0
9046	Caram-Sarada, Ph. Jhan-ker.	Do.	1,077 14 0	..	538 14 0
9090	Balaram Parbati Charan, Ph. Alti.	Do.	734 14 0	..	247 0 0
9123	Padmalaypur-Udayanath, Ph. Diharakhpur.	Do.	958 6 0	..	479 3 0

*If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale.

D. C. DAS
Collector, Cuttack
[3-3-16-2-1945]

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited for the post of Head of the Engineering Department, Delhi Polytechnic. Women eligible. Pay: Rs. 400—25—900. A higher initial salary may be given to a candidate possessing specially good qualifications. Age preferably between 28 and 40 years. Qualifications: A candidate should preferably possess the following qualifications:—(a) A 1st class Honours or post-graduate degree in Electrical and/or Mechanical Engineering. (b) At least two years' apprenticeship with an industrial concern in Electrical or Mechanical Engineering. (c) At least three years' experience in a responsible position in a large Engineering Works. Theoretical and/or practical experience in the Textile Industry will be regarded as an additional qualification. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with a treasury receipt of Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Caste candidates), 3rd March 1945.

SIMLA: 5th February 1945

FEDERAL PUBLIC SERVICE COMMISSION

Application invited for the post of Head of the Department of Applied Science and Deputy Vice-Principal, Delhi Polytechnic. Women eligible. Pay: Rs. 400—25—900 plus Rs. 100 per month special pay. A higher initial pay may be given to a candidate possessing special qualifications. Age preferably between 30 and 40 years. Qualifications: A candidate should preferably possess the following qualifications:—(a) A good post-graduate degree in Industrial or Applied Chemistry. (b) At least two years' industrial experience in a responsible position in a chemical concern. (c) Teaching experience in Applied Chemistry. (d) Experience of business correspondence. Teaching experience may be waived if an otherwise well qualified candidate has had at least five years' industrial experience of Applied Chemistry. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with a treasury receipt of Rs. 7-8-0—(Rs. 1-14-0 for Scheduled Caste candidates), 3rd March 1945.

SIMLA: 5th February 1945

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited for the post of Head of the Architecture Department, Delhi Polytechnic. Women eligible. Pay: Rs. 400—25—900. Higher initial salary may be given to a candidate possessing specially good qualifications. Age preferably between 28 and 40 years. Qualifications: A candidate should preferably possess the following qualifications:—(a) The A. R. I. B. A. diploma or its equivalent. (b) Training for the Full Diploma Course in a recognised school of Architecture. (c) Five years' experience in the office of a Chartered Architect or in private practice. Practical experience as under (c) is essential but the period of 5 years may not be insisted upon for an otherwise well qualified candidate. Membership of the Institute of Structural Engineers and/or the Town Planning Institute will be regarded as an additional qualification. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with a treasury receipt of Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Caste candidates), 3rd March 1945.

SIMLA: 5th February 1945

WANTED

(1) A guardian tutor on Rs. 100 (rupees one hundred only) a month and (2) a private tutor on Rs. 50 (rupees fifty only) a month for the Ward, Sukinda Wards Estate in the district of Cuttack. The Ward will ordinarily reside at Cuttack.

Qualifications required—The guardian tutor must be an M. A. or M. Sc., with a broad outlook and must be a sportsman. The private tutor must be an M. A. or M. Sc. or at least a B. A. or B. Sc. with distinction. None need apply who does not possess the above qualifications. Preference will be given to natives of or persons who are domiciled in the Province of Orissa.

The applications should reach the undersigned on or before the 25th February 1945 with testimonials, if any, in original. Candidates may be called for interview at their own expenses.

CUTTACK

The 10th February 1945

D. C. DAS

Additional District Magistrate

[2-1-25 2-1945]

NOTICE

1. Sealed tenders will be received by the undersigned on or before the 15th March 1945 for the year 1945-46 for goods for despatching to or clearing from Railway Station, Cuttack.

2. When the tender is accepted a contract in the approved form should be executed.

3. An earnest money of Rs. 10 should accompany each tender. Earnest money of the tenderer whose tender is not accepted will be refunded to him at once.

4. A security deposit of Rs. 20 must be deposited by the person whose tender is accepted in the Postal Savings Bank Account pledged to the Superintendent, General Hospital, Cuttack and the pass book should be submitted to the undersigned within seven days from the date of acceptance of the tender. Failure to produce the pass book within the specified time will result in the forfeiture of the earnest money and acceptance of the next tender.

5. (a) The selected candidate will have to attend the office of the undersigned daily at 12 noon to receive the railway receipts, etc., for clearing.

(b) He will have to pay the railway fare etc., payable by the undersigned and charge the same with its voucher in his monthly bill.

6. Weight of articles according to standard weight

Rate required for clearing that from Railway Station

- | | |
|----------------------------------------------------------------------------------------------|--------------|
| 1. Less than one seer | |
| 2. From 1 seer to 10 seers | |
| 3. From 11 seers to 15 seers | |
| 4. From 16 seers to 20 seers | |
| 5. From 21 seers to 25 seers | |
| 6. From 26 seers to 30 seers | |
| 7. From 31 seers to 35 seers | |
| 8. From 36 seers to 40 seers | |
| 9. From above 1 maund to 5 maunds | .. per maund |
| 10. From 6 maunds to 10 maunds | .. per maund |
| 11. From 11 maunds to 20 maunds | .. per maund |
| 12. From 21 maunds upwards. | .. per maund |
| 13. For taking 18 empty tins to Railway Station and return after the same with Kerosene oil. | |

P. C. ROY, M.B., L.M. (Dub.)

CUTTACK Superintendent, General Hospital, Cuttack

The 6th February 1945

[3-2-23-2-1945]

WANTED

Applications are invited from suitable candidates who are Oriyas or domiciled in Orissa for filling up a number of vacancies that will shortly occur in this Department against the following temporary posts in connection with the Scheme of inspection of Foodgrains in this Province:—

- | Name of posts | Scale of pay, travelling allowance, etc. |
|----------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------|
| (a) Supervisors of Supplies (Inspection). | Pay—Rs. 150 per mensem
War allowance—Rs. 15 per mensem.
Travelling allowance according to Orissa Travelling Allowance Rules. |
| (b) Inspectors of Supplies (Inspection). | Pay—Rs. 70 per mensem
Dearness allowance—Rs. 12 per mensem.
Fixed travelling allowance—Rs. 25 per mensem. |
| (c) Assistant Inspectors of Supplies (Inspection). | Pay—Rs. 50 per mensem
Dearness allowance—Rs. 9
Fixed travelling allowance—Rs. 15 per mensem. |

Qualifications required—For posts under (a) and (b) graduates with previous office experience and for post under (c) I.A.'s or I.Sc.'s.

The candidates should be of strong physique and capable of strenuous touring.

Preference will be given to persons having experience in Civil Supplies work or in trade.

Selected candidates may be required to appear at an interview at their own expenses. The time and place of such interview will be communicated later on.

Applications with copies of testimonials and full details of previous office experience, if any, should reach the undersigned not later than the 20th February 1945.

P. N. MAHANTI

Under-Secretary to Government of Orissa
Supply and Transport Department

CUTTACK

The 2nd February 1945

[2-2-16-2-1945]

NOTICE

Sealed tenders will be received by the undersigned on or before the 15th March 1945 for the supply of the following from time to time on requisition for the year 1945-46 for the Cuttack General Hospital.

2. When tender is accepted a contract in the approved form should be executed.

3. An earnest money of Rs. 10 should accompany each tender. Earnest money of the tenderer whose tender is not accepted will be refunded to him at once.

4. A security deposit of Rs. 20 must be deposited by the person whose tender is accepted in the Postal Savings Bank Account pledged to the Superintendent, General Hospital, Cuttack and the pass book should be submitted to the undersigned within seven days from the date of acceptance of the tender. Failure to produce the pass book within the specified time will result in the forfeiture of the earnest money and acceptance of the next tender.

5. The weight for this purpose will be taken according to the standard weight.

1. Safety matches (Indian)
2. Washing soda
3. G. I. Bucket of different sizes
4. Sauce pan of different sizes
5. Monkey Brand soap
6. Country soap
7. Rock salt
8. Lime
9. Refined salt
10. Coconut oil
11. Common salt
12. Earthen jar
13. Glass tumbler
14. Key ring
15. Ordinary glass 1 oz. size
16. French chalk (Dunlop)
17. Comb
18. Three in one oil
19. Brasso big size tin
20. Japan black
21. Copal Varnish
22. Ball thread
23. Pakhas
24. Filt spray
25. Bulb for torch
26. Battery for torch (D.C.)
27. Bamboo (Delinga baunsa)
28. Coconut Broom
29. Date Broom
30. Safety pin
31. Sunlight Soap, or 511 Soap
32. Dunlop Patching Solution per tubo
33. Baby tape
34. Ordinary white tape
35. Linen handkerchief (16" x 16")
36. Silk handkerchief 16" x 16"
37. Tooth brush, stick per 100
38. Sugar
39. Mustard oil
40. White Kerosene oil (per sealed tin and per refilling tin)
41. Lux Soap
42. Carbolic Soap
43. Stove Poker
44. Real thread
45. Twine Ball
46. Groundnut oil
47. Cord
48. Long cloth
49. Button doz.
50. Bromo paper

P. C. ROY, M.B., L.M. (Dub.)

CUTTACK Superintendent, General Hospital, Cuttack
The 6th February 1945

[3-2-23-2-1945]

NOTICE

1. Sealed tenders will be received up to 4 P.M. of 15th March 1945 by the Superintendent, General Hospital, Cuttack, for supply of hospital foodstuff as noted below in the prescribed form (available in the office of the above on application) with a stamped paper worth annas 8 for a period of one year from 1st April 1945 to 31st March 1946 :—

- * (1) Rice (coarse as well as fine) per maund (Dhinki rice).

* (2) Dal per maund :—

Mung }
Masur } Separate for each and also combined rate
Arhar } may be given.

(3) Vegetable per maund for combined vegetable :—

(a) Patatoes $\frac{3}{4}$
Other season vegetable $\frac{1}{2}$
(b) Patatoes $\frac{1}{2}$
Other season vegetable $\frac{1}{2}$

* (4) Spices per maund (all combined) :—

Coriander—2 ch. per seer
Ginger—1 $\frac{1}{2}$ ch. per seer
Aniseed (Jira)—3 ch. per seer
Mustard seed (red)—2 ch. per seer
Red-pepper—1 $\frac{1}{2}$ ch. per seer
Gujarati }
Labanga } $\frac{1}{2}$ ch. per seer
Dalchini }
Black pepper— $\frac{1}{2}$ ch. per seer
Postak—1 ch. per seer
Rasun—1 ch. per seer
Turmeric—3 ch. per seer

* (5) Salt per maund

* (6) Suji per maund

* (7) Sugar per maund white

(8) Milk—

(a) Cow's milk per maund whose lactometer reading is 1020.
(b) Cow's milk per maund whose lactometer reading is from 1021 to 1025.

* (9) Sago per maund

(10) Meat (goat's) per maund

(11) Loaf per dozen of 12 oz. size

(12) Eggs per dozen

* (13) Second class coal per maund

(14) Fuel per 100 bundles (sal wood big size)

* (15) Ghee per seer

(16) Bedana each

(17) Orange each

(18) Grapes per seer

* (19) Atta per maund

(20) Fish per seer (big size)

(21) Curd per seer

* (22) Chuda per seer

(23) Fowl each $\frac{1}{2}$ seer in weight

(24) Lemon each

(25) Green coconut each

(26) Ripe plantain each (5")

(27) Papaya $\frac{1}{2}$ seer in weight each

(28) Cucumber each

(29) Liver per maund

(30) Butter seer

(31) Lomonado per bottle (container to be returned)

(32) Pigeon each

(33) Mutton per maund

(34) Bone per soup per maund

(35) Beef per maund

(36) Apple each

(37) Soda water per bottle (container to be returned)

(38) Tea

(39) Butter tinned 1 lb.

(40) Coffee

(41) Quaker oat

(42) Britannia biscuit per tin

(43) Khai

(44) Onion

(45) Mustard oil

(46) Rasgolla per seer

(47) Arraroot per seer

(48) Milk tin each

(49) Mutton leg per seer

(50) Jam—

(i) English made per tin

(ii) Indian made per tin

(51) Arua rice per maund

(52) Appricot per seer

(53) Figs per seer

(54) Dates per seer

(55) Mutton brain per seer

(56) Beef steak per seer

(57) Mutton tongue per seer

(58) Mango (graft) each

Madras big size

Madras small size

Desi big size

Desi small size

- (59) Butter Polson per tin
 (60) Kismiss per seer
 (61) Sag 1st class per seer
 (62) Potato :—
 Nainital per seer
 Ordinary
 Big size per seer
 Ordinary
 Middle size per seer
 (63) Taddy per oz.
 (64) Gingernut per box
 (65) Nice biscuit (Britannia) per box
 (66) Cream craker (Britannia) per box
 (67) Tomato sauce per bottle
 (68) Table salt per bottle and per packet
 (69) Vinegar—
 Big bottle each
 Small bottle each
 (70) Solad oil per bottle
 (71) Marmoloide per tin
 (72) Creamy sandwich (Britannia) per box
 (73) Brown & Polsons cornflour per tin
 (74) Harvest queen per tin
 (75) Custard powder per tin
 (76) Jelly crastal per packet
 (77) Macoroney per packet
 (78) Oat meal per packet
 (79) Sunshine Oats per tin and per packet
 (80) Nelsons Pearl sago per tin and per packet
 (81) Talum powder per tin
 (82) Kidney
 (83) Gram per seer
 (84) Butter tin creamy per tin
 (85) Potal per seer
 (86) B.- N.R. soda water each
 (87) Kaily flower (winter seasoned) per seer
 (88) Cabbage (winter seasoned) per seer
 (89) Curry powder per bottle
 (90) Narkul per seer
 (91) Sweet beef per seer
 (92) Beef undercut per seer
 (93) Tomato per seer
 (94) Flour per seer
 (95) Green peas per seer
 (96) Carrot per seer
 (97) Ladies finger per seer
 (98) Beans—
 Indian per seer
 French per seer
 (99) Turnips per seer
 (100) Beet root per seer
 (101) Coco per tin
 (102) Artijo per seer
 (103) Saradin (tin fish) per tin
 (104) Golden syrup per bottle or per tin
 (105) Sweet lime each
 (106) Pine-apple each
 (107) Brinjoll per seer
 (108) Saru per seer
 (109) Pumpkin per seer
 (110) Lau per seer
 (111) Beef tongue per seer
 (112) Fat per seer
 (113) Kandumula per seer
 (114) Mula per seer
 (115) Jahni

2. The rate for supplies of the above-named articles should be quoted in standard weight except for those to which weight is not applicable.

3. The tenders must be accompanied with sealed samples of the item marked * in small white phials which will not be returned and for other supplies a full description of each article should be specified in the tenders as clearly as possible.

4. Each tender must be accompanied by an earnest money of Rs. 100 which will, on the date of acceptance, be refunded to the tenderers whose tenders are not accepted. Old contractor who has got security deposit in this Department is exempted from depositing earnest money.

5. A security deposit of Rs. 5,000 must be deposited by the person whose tender is accepted in the Postal Savings Bank Account pledged to the Superintendent, General Hospital, Cuttack and the pass book should be submitted to the undersigned within seven days from the date of acceptance of the tender.

6. Tenders will be opened by the undersigned by the responsible officer or officers authorised at 10-30 A.M. on the

18th March 1945 in the presence of the tenderers. They are required to attend the office on that day in the specified date.

7. When a tender is accepted a contract in the approved form should be executed.

8. The earnest money of the successful candidate will be forfeited in case he fails to deposit the security and sign the agreement within seven days from the date of acceptance of his tender.

9. The undersigned is not bound to accept the lowest offer.

10. Tender for a single or a group of items found suitable will be accepted.

11. The contractors will be required to store imperishable rations for 15 days always in the store room allotted for that purpose.

P. C. ROY, M.B., L.M. (Dub.)

Superintendent, General Hospital, Cuttack

CUTTACK : 6th February 1945

[3-2-23-2-1945]

WANTED

For the office of the Revenue Commissioner, Orissa, Cuttack, temporary lower division assistant in the time-scale pay of Rs. 40-2-60-E.B.-2-70.

Qualification required—A candidate must be an I.A. or I.Sc. and below 25 years of age. Preference will be given to those who are graduates and have passed the Secretariat Recruitment examination. Applications stating age, home district, nationality and office experience, if any, should reach the Secretary to Revenue Commissioner, Orissa, Cuttack, on or before the 20th February 1945. Preference will be given to natives of or persons who are domiciled in the Province of Orissa. Applicants having requisite qualifications are required to appear before the Secretary to Revenue Commissioner, Orissa, for an interview with their certificates in original on the 22nd February 1945 at 10-30 A.M. in his office. No travelling allowance will be allowed for the journey.

B. PRAHARAJ

Assistant Secretary to Revenue
Commissioner, Orissa

CUTTACK

The 5th February 1945

[2-2-16-2-1945]

NOTICE

Sealed tenders of the prescribed forms and superscribed accordingly are invited by the undersigned for (1) dietary articles and fodder for cattle and (2) coal and firewood for this hospital for the first quarter of the financial year 1945-46, i.e., from the 1st April 1945 to the 30th June 1945. Tender forms and schedule of approximate quantities for contract and agreement forms in respect to each can be had from the Superintendent at Re. 0-1-0 for each form. Tenders will be received up to the 28th February 1945 and opened on the 1st March 1945 in the presence of tenderers at 1 P.M. No tender will be accepted without samples and ten per cent deposit of the total value of the tender.

Class I ... Dietary articles and fodder valued approximately Rs. 80,000.

Class II ... Steam coal No. 2 and firewood in faggots and logs valued approximately Rs. 4,000.

S. A. HASIB

Superintendent
Indian Mental Hospital, Kanki
(Ranchi)

KANKI

The 2nd February 1945

[2-2-16-2-1945]

WANTED

Temporarily for the Revenue Department of the Orissa Secretariat one lower division assistant in the scale of Rs. 45-2-55-3-70-E.B.-2-80 with usual dearness allowance. The candidates must at least be I.A. or I.Sc. Preference will be given to graduates. The applications stating age, qualification, nationality and previous experience, if any, together with copies of testimonials should reach the undersigned by the 24th February 1945. Oriyas or persons domiciled in Orissa will be preferred. No travelling allowance will be allowed either for interview, if required or for joining the appointment.

B. S. MAHANTI

Assistant Secretary to Government
of Orissa, Revenue Department

CUTTACK

The 1st February 1945

[2-2-16-2-1945]

WANTED

Applications to fill up the following temporary vacancies likely to continue for three years in connection with the Food Production Drive :—

(1) 6 Sanitary Inspectors on Rs. 50 per month in the scale of Rs. 50—3—80.

Qualifications—Matriculates. Preference will be given to those who have undergone and passed the sanitary and compost training course.

(2) 19 Motor Drivers on Rs. 40 per month with usual food allowance for days on actual tour.

Qualifications—Driving licence—capacity to manage trucks. Sound physique and health.

(3) 13 Engineering Overseers on Rs. 70 per month in the grade of Rs. 70—5—100.

Qualifications—Must have passed the Subordinate Engineering Examination.

(4) 20 Work Sarkars on Rs. 20 per month in the scale of Rs. 20—1—30.

Qualifications—Under-Matric with good physique. Must possess a cycle. Preference will be given to Matriculates.

(5) 2 Typists on Rs. 40 per month in the scale of Rs. 40—2—60.

Qualifications—Must be at least a Matriculate with very good speed in typewriting. Preference will be given to candidates knowing shorthand.

(6) 1 Steno.-typist on Rs. 40 per month in the scale of Rs. 40—2—60 with shorthand allowance of Rs. 40 per month.

Qualifications—Must be at least a Matriculate with a minimum speed of 100 in short hand and 40 in typewriting.

(7) 9 Senior and Head Clerks on Rs. 75 in the grade of Rs. 75—5—100.

Qualifications—Graduates. Preference will be given to the candidates who have at least 10 years' experience in the correspondence and accounts of Government offices and capable of controlling an office independently.

(8) 9 Senior Clerks on Rs. 60 per month in the scale of Rs. 60—2—70.

Qualifications—I.A. or I.Sc. Preference will be given to candidates who have at least 6 years' experience in correspondence and accounts in any Government office.

(9) 60 Junior Clerks on Rs. 30 per month in the scale of Rs. 30—2—50—1—60.

Qualifications—Matriculates with good speed in typewriting. Preference will be given to those who have experience in any Government office.

(10) 1 Record Supplier on Rs. 15 in the scale of Rs. 15— $\frac{1}{2}$ —20.

Qualifications—Preference will be given to the candidate having previous experience in maintaining records and registers.

(11) 1 Daftry on Rs. 12 in the scale of Rs. 12—1—16.

Qualifications—Preference will be given to the candidate who has office experience and knows good binding work.

Usual dearness allowance will be allowed in all cases except item (2).

Applications with copies of testimonials and certificates should reach the Deputy Director of Food Production on or before the 18th February 1945. Applicants for the posts under items (5) and (6), (10) and (11) should appear personally before the Deputy Director of Food Production for interview on the 20th February 1945 at 11 A.M. in his office at Ganesh Ghat, Cuttack. Applicants for the posts under items (2), (3) and (4) should appear personally with their original Driving Licence and certificates before the Agricultural Engineer for interview on the 20th February 1945 at 11 A.M. in his office at Ganesh Ghat, Cuttack.

Applicants for the posts under item (7) should appear personally with their original certificates before the Deputy Director of Food Production for an interview and test on the 22nd February 1945 at 11 A.M. in his office at Ganesh Ghat, Cuttack.

Applicants for the posts under items (8) and (9) should appear personally with their original testimonials and certificates before the Deputy Director of Food Production

for interview and test on the 21st February 1945, respectively at 11 A.M. in his office at Ganesh Ghat, Cuttack.

No travelling allowance will be allowed for interview.

Preference will be given to natives of, or persons who are domiciled in, the Province of Orissa.

P. PARIJA

CUTTACK *Special Officer for Agriculture and
The 9th February 1945 Grow More Food, Orissa*

WANTED

336 Kanungos to fill in the temporary vacancies likely to continue for three years in connection with the Food Production Drive.

Pay—Rs. 60 with usual dearness allowance. Qualification—Must be at least I.A. or I.Sc. Preference will be given to the candidates having knowledge of Survey, Revenue and Settlement work. Applications with copies of testimonials and certificates should reach the Deputy Director of Food Production, Orissa, Cuttack, on or before the 20th February 1945.

Applicants should appear personally with original certificates before the Deputy Director of Food Production for an interview on the 26th February 1945 at 11 A.M. in his office at Ganesh Ghat, Cuttack. No travelling allowance will be allowed for interview.

Preference will be given to natives of, or persons who are domiciled in, the Province of Orissa.

P. PARIJA

CUTTACK *Special Officer for Agriculture
The 14th February 1945 and Food Production, Orissa*

WANTED

Temporarily a whole-time medical graduate for medical work among the students of the Ravenshaw College at Cuttack on a consolidated allowance of Rs. 100 (Rupees one hundred) only a month. No house or conveyance allowance will be given but private practice will be allowed.

Applications with copies of testimonials should reach the undersigned on or before the 18th February 1945. Preference will be given to natives of or persons who are domiciled in the Province of Orissa.

S. C. TRIPATHI

CUTTACK *Director of Public Instruction,
The 24th January 1945 Orissa*
[2-2-16-2-1945]

ADVERTISEMENT

Wanted a temporary Chaprasi for the office of the Secretary to His Excellency the Governor of Orissa on Rs. 14 a month in the scale of Rs. 14-1/4-17 plus the usual dearness allowance. The candidate must be a young man of good physique and not less than 5'-8" in height, able to ride a bicycle and converse in Hindi.

Application stating age, qualification, home district and past experience, if any, should reach me on or before the 18th February 1945.

R. S. SWANN

CUTTACK *Secretary to the Governor of Orissa
The 3rd February 1945 Government House, Cuttack*
[2-2-16-2-1945]